

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.431

**IA/373/ND/2021, IA/3542/ND/2023,
IA/3541/ND/2023, IA/3539/ND/2023,
IA/352/ND/2024, IN IB/1005/ND/2018**

IN THE MATTER OF:

M/s Swastik Interchem Pvt Ltd	...	Applicant
Versus		
M/s A. M. Vinyl Pvt Ltd	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 20.03.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	:	
For the Respondent	:	Adv. Abhishek Anand, Adv. Ishan Mukherjee, Adv. Iswar Mohapatra for R-6, Adv. Vikrant N Goyal, Adv. Anushka, Adv. Abhishrut, Adv. Ahwan

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **26.04.2024**.

**Sd/-
(Court Officer)**